

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.28252 of 2011

Maitree Sansad, Sutahat, Cuttack *Petitioner*
Mr. A. Mohanty, Advocate
-versus-
State of Odisha and others *Opp. Parties*
Mr. Ishwar Mohanty, ASC

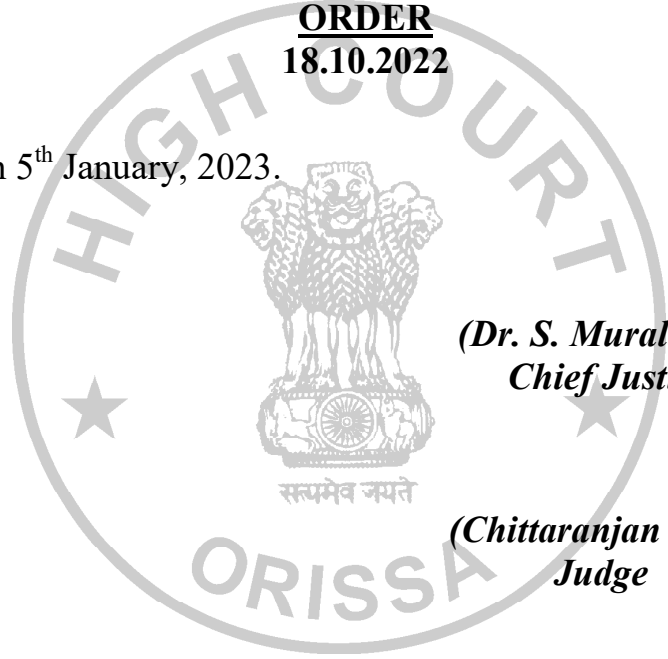
CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

Order No.

ORDER
18.10.2022

37.

List on 5th January, 2023.



(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge